NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

(IB)-212 (ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA

HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.11.2017

NAME OF THE COMPANY: M/s Innovative House Industries Pvt. Ltd. V/s M/s Jap Infratech Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO. NAME

DESIGNATION

REPRESENTATION

SIGNATURE

Present: IRP

ORDER

A request for adjournment is being made by the IRP.

To come up on 27th November, 2017.

(S. K. Mohapatra)
Member (T)

(Ina Malhotra) Member (J)